

actively considering the question of placing the Information Service in some permanent cadre.

### सांडों का आयात और निर्यात

१२८९. श्री मोहन केशकर : क्या वास्तविक तथः उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(a) १९५४-५५, १९५५-५६ तथा १९५६-५७ में भारत से प्रत्येक देश को कितने सांड निर्यात किये गये और उनका कितना मूल्य है ; और

(ख) उक्त अवधि में प्रत्येक देश से कितने सांडों का आयात हुआ और उनके निर्यात कितना मूल्य दिया गया ?

उद्योग मंत्री (श्री मनु भाई शहा) :

(a) जिन सांडों के निर्यात की अनुमति दी गई है उनकी संख्या का एक विवरण मात्र में नहीं है। वास्तव में हुए निर्यात और मूल्य का आंकड़ा उलट्टा नहीं है। [देखिये परिशिष्ट ४, अनुसूच्य संख्या ७२]

(ख) यह जानकारी उपलब्ध नहीं है

### Small Tea-Holding in Kerala

1290. Shri Maniyangadan: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applications received by the Tea Board from small holders from Travancore-Cochin area of the Kerala State since August 1955, for registration of their holdings;

(b) the number of such holdings that have been registered;

(c) whether any application has been rejected; and

(d) if so, the reasons therefor?

The Minister of Industry (Shri Manubhai Shah): (a), (b), (c) and (d). Information is being collected and will be laid on the Table of Lok Sabha.

### Children's Films

1291. Shri D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether his attention has been drawn to the suggestion of the Prime Minister that children's films should be made about rivers, mountains, birds and animals; and

(b) if so, whether Government propose to consider the matter?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Yes, Sir. The attention of the Children's Film Society has been drawn to it

### Indian Rare Earths' Factory, Alwaye

[ Shri Vasudevan Nair:  
1292. { Shri Kunhan:  
Shri A. K. Gopalan:

Will the Prime Minister be pleased to state:

(a) whether the management of Indian Rare Earths' Factory at Alwaye have recognised any Union of their employees;

(b) if not, the reasons therefor;

(c) whether the Indian Rare Earths' Employees' Association, Alwaye has submitted any memorandum of Demands to the management of the factory; and

(d) if so, what are the demands and the action taken thereon?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Indian Rare Earths (Private) Ltd., have not recognised the union of its employees known as "Indian Rare Earths' Employees' Association". The Company deals with products of strategic importance for the development of atomic energy and as the office bearers of the Association are dominated by non-employees of the Company, the Board of Directors of the Company have decided not to recognise the Association.

(c) and (d). A copy of the Memorandum of Demands received from the Indian Rare Earths Employees' Association in April 1957 is laid on the Table of the House. [See Appendix IV, annexure No. 73]. The matter is at present before the Conciliation Officer (Central), Cochin.

#### **Portuguese Case in the International Court of Justice**

**1293. Shri Raghunath Singh:** Will the Prime Minister be pleased to state on what date Portugal's case against India before International Court of Justice at Hague is coming for hearing?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): On 23rd September, 1957 the Court will begin the oral hearing of our plea that the Court has no jurisdiction in this matter.

#### **Faridabad Township**

**1294. Shri Radha Raman:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether any fire took place at Faridabad recently;

(b) if so, its magnitude and the amount of loss to private and public property separately;

(c) whether there was adequate fire-fighting arrangement in the township; and

(d) if not, whether Government propose to make adequate fire-fighting arrangements there to avoid recurrence of such fire in future?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes.

(b) One shed in a factory was involved. No loss of public property occurred. Authentic figures of loss

of private property are not available.

(c) The factories had their own fire fighting equipment, viz. fire extinguishers, buckets of sand etc. Water was also made available by canvas hose from the nearby hydrants. A fire brigade was also called from Delhi.

(d) A proposal for setting up a fire station has been approved.

#### **Atomic Energy Programme**

**1295. Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Department of Atomic Energy is working on a 15 year programme for the development of atomic energy in the country as stated by Dr. H. J. Bhabha, Chairman of the Atomic Energy Commission, recently at Bombay; and

(b) if so, whether any plan has been worked out in this regard?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) The plan has not yet taken definite shape and its main features are yet to be settled.

#### **Aid for Small Scale Industries**

**1296. Shri Siddananajappa:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of grants and loans actually paid during 1956-57 to State Governments for schemes for the development of small scale industries (State-wise);

(b) the number of such schemes and their nature (State-wise); and

(c) the amounts actually utilised by the various State Governments during the same year?

The Minister of Industry (Shri Manubhai Shah): (a), (b) and (c). A statement is laid on the Table of Lok Sabha. [See Appendix IV, annexure No. 74].